

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

37. C.P. 247/2022
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Vineet Kamal Kedia

V/s.

Ramniranjan Kedia Tours And Travels Pvt Ltd.

SECTION 213, 272 OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time matter could not be heard. List this matter on

14.07.2023.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)